

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1258
ANSWERED ON:13.08.2013
ILLEGAL PARKING
Rama Devi Smt.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has taken assistance from the local police to check and stop the operations of illegal parking sites in the NCT of Delhi;
- (b) if so, the details of the sites for which assistance from the local police was taken to check illegal parking and the outcome thereof during each of the last three years and the current year;
- (c) whether the Delhi Police has made any efforts to track down the persons operating illegal parking sites by making a list thereof; and
- (d) if so, the details thereof and the action taken against them?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (d): No such list of illegal parking operators has been prepared by Delhi Police. However, prosecution of such persons after due verification is done as and when any complaint regarding operation of illegal parking is received. Cases have also been got registered at various police stations in the NCT of Delhi against the parking contractors / attendants for unauthorized parking, overcharging, etc. Details of the same available with Delhi Police are at Annexure.

In addition to this, details of prosecution of motorist for improper/ obstructive and unauthorized parking carried out by Delhi Police for the year 2010, 2011, 2012 and 2013 (upto 31.07.2013) are as under: -

Year	No. of challans of improper parking	No. of vehicles towed away by cranes
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2010	4,87,504	98,670
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2011	5,18,337	1,32,276
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2012	5,33,021	1,71,535
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2013 (up to 31.07.13)	3,65,766	96,375
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